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F. No. 15-07/CESTAT/CPIO/ND/2020
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110 066

CPIO ID No. 15-07/2020

Subject: Information sought under RTI Act, 2005.

Sir/Madam,


Please refer to RTI application of Shri/Smt. Vikas Sharma, (F.No.295/1/2020/CX-9 dated 02.03.2020) **received from U.S. Central Board of Indirect Taxes and Customs M/o Finance D/o Revenue** under RTI Act 2005, the information received from **Asstt. Registrar (Admn.)** containing 01 page is enclosed herewith for your reference please.

Therefore, you are requested to please acknowledge the receipt and deposit Rs NIL (@ 2/- per page) to this Tribunal by cash or DD in favour of Accounts Officer, CESTAT, New Delhi.

Note:

1. RTI application's replies which are related to outer benches may be gathered from there by filing RTI applications there directly, for facilitation, CPIOs are nominated at all outer benches separately.

2. If aggrieved, you may file an appeal under section 19 of RTI Act within thirty days before Hon'ble First Appellate Authority, CESTAT New Delhi.



CESTAT, New Delhi

To,

Sh. Vikas Sharma
H.NO.M-27 Vijay Nagar Colony,
Bawana, Delhi-110039.

Copy to:

Sh.Manas Mandal,
U.S.to the Govt. of India
Central Board of Indirect Taxes and Customs,
M/o Finance, D/o Revenue,
North Block, New Delhi-110004.


ISSUED ON
28/5/20
APPELLATE TRIBUNAL
NEW DELHI-110066

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F. No. 33/RTI/Misc./CESTAT-ND/Admn.2016 - Vol II
सीमाशुल्क उत्पाद शुल्क एवं सेवा कर अपीलिय अधिकरण, पश्चिमी खण्ड -२, रामकृष्णपुरम, नई दिल्ली 66
CUSTOMS EXCISE & SERVICE TAX APPELLATE TRIBUNAL
West Block No. 2, R.K. Puram, New Delhi – 110 066

Dated: 18.3.2020
I.D. No. 15-07/2020

ADMINISTRATION SECTION

Sub: Information sought under Right to Information Act, 2005

Sir,

With reference to the RTI application Ref. (F. No. 295/1/2020/CX-9 dated 2.3.2020) received by transfer from Under Secretary CBDT M/o Finance D/o Revenue in CPIO I.D. No. 15-07/2020 (CESTAT), point-wise reply to the information sought by the applicant under RTI Act 2005, is given under

Point1- The place of posting of the 9 LDCs selected in CESTAT via SSC CHSL 2017

- | | |
|--------------|-----|
| 1. Mumbai | - 3 |
| 2. Chennai | - 2 |
| 3. Bangalore | -2 |
| 4. Ahmedabad | -1 |
| 5. Delhi | -1 |

Saw
18/3/20

(Head Clerk)
CESTAT New Delhi

To

✓ CPIO/Accounts Officer, CESTAT, New Delhi.

④

F. No. 15-07/CESTAT/CPIO-ND/2020
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110 066

CPIO ID No. 15-07/2020

Subject: Information sought under RTI Act, 2005.

Sir/Madam,


Please refer to RTI application of Shri/Smt. Vikas Sharma, (F.No.295/1/2020/CX-9 dated 02.03.2020) received from **U.S. Central Board of Indirect Taxes and Customs M/o Finance D/o Revenue** in this office on 13.03.2020, under RTI Act 2005 (copy enclosed) wherein certain information is sought as mentioned therein is related to your section.

Therefore, in terms of the provisions of Section 6(3) & 5(4) read with Section 5(5) of RTI Act 2005 the RTI application CPIO ID No. **15-07/2020 (CESTAT)** is forwarded herewith to you as **CPIO** under section 5(4), with request to provide the correct and Para wise information/inspection on or before 27.03.2020 directly to the applicant as permissible under the RTI Act & DOP & T. O.Ms within the stipulated time, failing which, as CPIO under section 5(4), you will be responsible for delay/denial and penalty if any, under section 20 of RTI Act. Further requested to follow OM No.12/31/2013-IR dated; 12.02.2013 circulated on 23.05.2013 and O.M. No. 1/18/2011-IR dated 16.09.2011.

Note:-

1. If the information is not available with your section and you, if have knowledge, please reply from where it may be retrieved, without delay within 05 days.
2. RTI application's replies which are related to outer benches may be gathered form there by filing RTI applications there directly, for facilitation, CPIOs are nominated at all outer benches separately.
3. Provide the requisite information, directly to the applicant or to the RTI section, if not claiming any exemption, subject to the provisions of the Act and the rules made there under, under intimation to the undersigned.

Encl: As above.


CPIO
CESTAT New Delhi
Date: 13.03.2020

For Compliance to:

1. Asstt. Registrar (Admn.Section)

Copy to: (For Information)

1. Sh. Vikas Sharma
H.NO.M-27 Vijay Nagar Colony,
Bawana, Delhi-110039.
2. Sh.Manas Mandal,
U.S.to the Govt. of India
Central Board of Indirect Taxes and Customs,
M/o Finance, D/o Revenue,
North Block, New Delhi-110004.



16/3/2020
ISSUED ON
SIGN. (DESPATCH SECTION)
CUSTOMS, EXCISE & SERVICE TAX
APPELLATE TRIBUNAL
NEW DELHI-110066

200
13/3/2020

SPEED POST/ RTI MATTER

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F.No.295/1/2020/CX-9
Government of India
Ministry of Finance
Department of Revenue
Central Board of Indirect Taxes and Customs

Room No.267D, North Block,
New Delhi, dated 02.03.2020

To

Shri Vikas Sharma,
H. No. M -27, Vijay Nagar Colony,
Bawana, Delhi - 110039.

Subject: Application seeking information under RTI Act, 2005 -reg.

Sir,

I am to refer to your online RTI application No.CBECE/R/T/20/00426 dated 26.02.2020 and to state that the required information is not held by me.

2. However a copy of your RTI application is being transferred under Section 6(3) of the RTI Act to the CPIO, Customs, Excise & Service Tax Appellate Tribunal, West Block No.2, R K Puram, New Delhi - 110066, with the request to send information directly to the applicant under RTI Act, 2005, subject to the provisions of the RTI Act and rules made thereunder.

Yours faithfully,

Manas Mohdal
23/3/2020

(Manas Mohdal)

Under Secretary to the Govt. of India
Tel: 23092413

Copy to-

A copy with a copy of RTI applications are transferred under section 6 (3) of the RTI Act to the CPIO, Customs, Excise & Service Tax Appellate Tribunal, West Block No.2, R K Puram, New Delhi - 110066, with the request to provide the requisite information, if available, directly to the applicant, subject to the provisions of the Act and the rules made thereunder.

Manas Mohdal
23/3/2020

(Manas Mohdal)

Under Secretary to the Govt. of India
Tel: 23092413

Sh. Manish Singh

Indy
13/3/2020

RTI REQUEST DETAILS

Registration No. : CBECE/R/T/20/00426

Date of Receipt : 26/02/2020

Transferred From : Central Board of Excise and Customs - Customs on 26/02/2020 With Reference Number : CBECC/R/E/20/00042

Remarks : **The matter pertains to CUSTOM EXCISE AND SERVICE TAX APPELLATE TRIBUNAL.**

Type of Receipt : Electronically Transferred from Other Public Authority

Language of Request : English

Name : VIKAS SHARMA

Gender : Male

Address : H.NO. M 27, VIJAY NAGAR COLONY, BAWANA, DELHI, Pin:110039

State : Delhi

Country : India

Phone No. : +91-9999006008

Mobile No. : +91-9999006008

Email : vikas.sharma9999006008@gmail.com

Status(Rural/Urban) : Rural

Education Status : Graduate

Letter No. : Details not provided

Letter Date : Details not provided

Is Requester Below Poverty Line ? : No

Citizenship Status : Indian

Amount Paid : 10)

Mode of Payment : Payment Gateway

Does it concern the life or Liberty of a Person ? : No(Normal)

Request Pertains to :

Information Sought :

Sir, I want to know following information about SSC CHSL-2017 Recruitment File No. 03/03/2017- P&P-I. CUSTOM EXCISE AND SERVICE TAX APPELLATE TRIBUNAL in this department 9 vacancies requisition sent to SSC and final result has been declared by SSC recently. In this matter please provide me place of posting these 9 vacancies (Copy Enclosed).

Original RTI Text :

Sir, I want to know following information about SSC CHSL-2017 Recruitment File No. 03/03/2017- P&P-I. CUSTOM EXCISE AND SERVICE TAX APPELLATE TRIBUNAL in this department 9 vacancies requisition sent to SSC and final result has been declared by SSC recently. In this matter please provide me place of posting these 9 vacancies (Copy Enclosed).

Print Save Close

STATE WISE/ZONE WISE VACANCIES ARE NOT COLLECTED BY SSC.
PLEASE CONTACT USER DEPARTMENTS FOR STATE-WISE/ZONE WISE VACANCIES.

Final vacancy position for CHSL Examination 2017 (For LDC/JSA) Dated : 16.12.2019

S.No	Post Code	Organization_Name	Post	Year	UR	SC	ST	OBC	Total	Exs	OH	HH	VH	GP	Colourblind
1	L01	AFHQ (MINISTRY OF DEFENCE)	L/JSA	2017	82	24	12	44	162	16	2	2	1	1900	Yes
2	L02	BUREAU OF POLICE RESEARCH & DEVELOPMENT	L	2017	4	0	0	3	7	0	0	0	1	1900	Yes
3	L03	CANTEEN STORE DEPARTMENT (MINISTRY OF DEFENCE)	L	2017	38	9	7	38	92	27	0	0	0	1900	No
4	L04	CENTRAL BUREAU OF INVESTIGATION	L	2017	13	1	0	2	16	2	0	0	0	1900	No
5	L05	CENTRAL HINDI DIRECTORATE (M/O HUMAN RESOURCE DEVELOPMENT)	L	2017	11	4	1	6	22	0	0	0	0	1900	Yes
6	L06	CENTRAL PASSPORT OFFICE (MINISTRY OF EXTERNAL AFFAIRS)	L/JPA	2017	45	13	6	23	87	9	1	1	1	1900	No
7	L07	CENTRAL VIGILANCE COMMISSION	L	2017	1	0	0	0	1	0	0	0	0	1900	Yes
8	L08	CONTROLLER GENERAL OF ACCOUNTS	L	2017	145	35	19	75	274	25	3	3	2	1900	Yes
9	L09	CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL	L	2017	6	0	3	0	9	0	0	0	0	1900	No
10	110	DEPARTMENT OF AGRICULTURE COOPERATION AND FARMERS WELFARE	L	2017	17	2	4	14	37	0	0	0	0	1900	No

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